

lic Accounts Committee on the Appropriation Accounts (Defence Services), 1960-61 and Audit Report, 1962.

ESTIMATES COMMITTEE

EIGHTH REPORT

Shri Dasappa (Bangalore): I beg to present the Eighth Report of the Estimates Committee on Action taken by Government on the recommendations contained in the Hundred and twenty-eighth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Food and Agriculture (Department of Food)—Central Warehousing Corporation.

Shri Ranga: Mr. Speaker, may I make a submission regarding the two Committees? Now that we are spending so much, would it be possible to direct the Estimates Committee to give some special attention to the examination of Defence Expenditure and suggest ways and means of economy?

Mr. Speaker: I will do that.

12.55 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Statement No. I—Third Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 92].
- (ii) Supplementary Statement No. II—Second Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 93].

(iii) Supplementary Statement No. V—First Session, 1962 (Third Lok Sabha) [See Appendix I, annexure No. 94].

(iv) Supplementary Statement No. V—Sixteenth Session, 1962 (Second Lok Sabha) [See Appendix I, annexure No. 95].

(v) Supplementary Statement No. VIII—Fifteenth Session, 1961 (Second Lok Sabha) [See Appendix I, annexure No. 96].

(vi) Supplementary Statement No. XVI—Thirteenth Session, 1961 (Second Lok Sabha) [See Appendix I, annexure No. 97].

ANNUAL ADMINISTRATIVE REPORT OF IMPORT AND EXPORT TRADE CONTROL ORGANISATION

The Minister of Supply in the Ministry of Economic and Defence Co-ordination (Shri Hathi): I beg to lay on the Table a copy of Annual Administrative Report of the Import and Export Trade Control Organisation for the year 1961-62. [Placed in Library. See No. LT-636/62.]

12.56 hrs.

EMERGENCY RISKS (GOODS) INSURANCE BILL

The Minister of Finance (Shri Morarji Desai): I beg to move:

“That the Bill to make certain provisions for the insurance of goods in India against damage by enemy action during the period of emergency, be taken into consideration.”.

The House has adopted a Bill to provide for personal injuries to civilian personnel as a result of the risks and hazards arising out of the present emergency. The schemes of insurance which we are proposing to introduce, to deal with the consequences or possible consequences of enemy action, so-